

Goa Contingency Fund (Fourth Amendment) Act, 2015

[16 September 2015]

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Goa Contingency Fund (Fourth Amendment) Act, 2015

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Goa Act 16 of 2015

AN ACT

further to amend the Goa Contingency Fund Act, 1988 (Goa Act 4 of 1988).

Be it enacted by the Legislative Assembly of Goa in the Sixty-sixth Year of the Republic of India, as follows:-

1. Short title and commencement :-

(1) This Act may be called the Goa Contingency Fund (Fourth Amendment) Act, 2015.

(2) It shall come into force at once.

2. Amendment of section 2 :-

In section 2 of the Goa Contingency Fund Act, 1988 (Goa Act 4 of 1988), for the words "thirty crores", the words "one hundred crores" shall be substituted.